(b) and (c). The Mysore Government are being consulted.

Shri Wodeyar: May I know whether any committee was appointed by the Central Government to go into the question of Malnad; and, if so, have they submitted any report; and, if submitted, the special reasons for not implementing their recommendations?

Shri S. N. Mishra: It is an almost ancient matter. A committee was appointed in the year 1950 and it was called the Ramanathan Committee. The Committee made certain recommendations which were considered at the appropriate level; and, for certain reasons, most of the recommendations of the committee were not considered such as could be easily put into effect.

Mr. Speaker: Next question, question 389.

Shri Amjad Ali: Sir, would it be possible to answer question No. 406 along with this?

Mr. Speaker: Yes.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): They are completely different, Sir, except geographically they relate to the same area; otherwise not.

Shri Amjad Ali: If possible it may be given a chance.

Shrimati Ila Paulchoudhury: It is a completely different question.

## N.E.F.A.

**\*389. Shrimati Ila Palchoudhury:** Will the **Prime Minister** be pleased to state:

(a) the latest law and order position in the North Eastern Frontier Agency area vis-a-vis activities of hostile Nagas and action taken by Government to bring the situation to normalcy; and

(b) the latest figures in relation to the total number of—

- (i) hostile Nagas killed, captured and surrendered,
- (ii) civilian and military casualties: killed and injured, and
- (iii) civilian and military personnel taken as prisoners by hostile Nagas?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Out of six Divisions of N.E.F.A. only one Division, viz. the Tuensang Frontier Division has been affected by hostile Naga activity but even in this case, the situation in general has now been brought under control. Government have been pursuing a policy of firm action against violent hostile element. At the same time their approach has always been a friendly This policy has yielded a one measure of success and the incidence of hostile activities has decreased.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 3.]

Shrimati Ila Paulchoudhury: From the statement I find that there have been 17 civilians taken as prisoners by the hostile Nagas. Has any of them come over or have we tried to recover them; and, if so, how many have been recovered?

Shri Jawaharlal Nehru: I do not quite understand. The information is given. The hon. Member wants to know how we have got this information. Is that the question?

Shrimati Ila Palchoudhury: No, no. How are they being treated? Is there any information? Are we making any attempts to recover them? That is my question.

Shri Jawaharlal Nehru: Naturally, most of the civilians are village officials who were kidnapped, sometimes for ransom, sometimes just to terrorise them; sometimes they have been killed. Of course, every attempt is always made to recover them and sometimes they are recovered.

Shrimati Ila Palchoudhury: May I know whether the Government has 2069 Oral Answers

been able to find out the source of supply of arms and ammunitions to the hostile Nagas?

Shri Jawaharlal Nehru: There used to be large dumps there which were left over from piles of last war; they are easily available to anybody; they are subsequently wiped out. There is no spcific information about these supplies; perhaps they might have trickled in. I rather doubt that any large quantity had gone in there.

Shrimati Ila Palchoudhury: I want to ask one more question.

**Mr. Speaker:** I am calling the next question; I have already allowed three questions.

## चर्खेका नमूना

\*३६०० अंश्व नारायरग दास : क्या दारिएज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रखिल भारतीय खादी तथा ग्रामीद्योग बोर्डढारा समुन्नत चर्खेका ग्रावि-ष्कार करने के लिये जो एक लाख रुपये के इनाम की घोषणा की गई थो, उसके उत्तर में ग्रब तक कितने नमुने प्राप्त हुए हैं;

(ख) क्या ऐसा कोई नमूना प्राप्त हुम्रा है जो सभो या ग्रधिकांश शर्तों को पूरा करता है ; ग्रौर

(ग) यदि हां, तो उसके ग्राविष्कारक कौन-कौन हैं ग्रौर उस समुन्नत चर्खे की विशेष-तायें क्या हैं ?

वारिएज्य संत्रं (भी कानूनगो): (क) इनाम की घोषणा के उत्तर में समुन्नत चरखे का कोई नमूना प्रभी तक प्राप्त नहीं हुम्रा है। पर प्रतियोगिता से नमूने भेजने की घ्रान्तम रेत थ घ्रभी समाप्त नहीं हुई है।

(ख) ग्रौर (ग) प्रक्त हं नहीं उठते ।

श्री स्रोनार यहा बास : मैं जानना चाहता हुं कि ग्रद जो तिथि निष्चित को गई है, क्या उसको बढ़ाने का सरकार का विचार है ?

भ्यः कानूनगों : जी नहीं, प्रभी तो जो तारीख निश्चित की गई है वह ३० जून है स्रौर हमारे पास कोई चार सौ इनक्वायरीज स्राई हैं। हमें उम्मीद है कि इस बीच में कुछ स्रौर इनक्वायरीज म्रा जायेंगी ।

श्वी व्यीनार यए। द स : इस तरह के जो नमूने मांगे गये हैं, क्या ये विदेशों से भी मांगे गये हैं ?

श्वी कानूनगोः अपने देश से ही श्रा सकते हैं, दूसरे देशों से मंगाने को क्या जरुरत है।

## Research in Nuclear Science

\*391. Shri Jhulan Sinha: Will the Prime Minister be pleased to state:

(a) whether the services of the universities and research institutions in the country are being utilised for research in nuclear science and on problems connected with atomic energy; and

(b) if so, the grants made for these purposes during the last two years?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) A statement showing the grants paid during the years 1955-56 and 1956-57 to the various Ministries and Research Institutions for research in nuclear science and on problems connected with atomic energy is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 4.]

Shri Jhulan Sinha: The statement disclosed a reduction of grants for the year 1956-57. May I enquire whether this is due to lack of efforts by the universities or by Government or due to some other causes?

Shri Jawaharlal Nehru: The hon. Member asks why, in the second year, there has been a reduction in the